

(d) The names of persons on whose behalf pensions were collected by Indian Mission at Libya is given at serial (b) above.

(e) The pension has not yet been disbursed to Shri Joginder Singh and Shri Lingiah as approval of the competent financial authorities has just been obtained. A formal sanction for payment is under issue.

**Memorandum submitted by  
Jammu And Kashmir M.LAs against  
Shah Government**

2495. DR. (SHRIMATI)  
SAROJINI MAHISHI: DR.  
SHANTI G.PATEL:

Will the PRIME MINISTER be pleased to state :

(a) whether some Members of Jammu and Kashmir Legislative Assembly have submitted a Memorandum making several allegations against the Shah Government (Jammu & Kashmir Government);

(b) if so, what are the details thereof; and

(c) whether Government have enquired into those allegations ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRANTES AND PENSION (SHRI P. CHIDAMBARAM): (a) No such Memorandum has been received by the Central Government.

(b) and (c) Do not arise.

2496. [Transferred to the 11th Decemtr. 1985]

**Extension of UK Suppression of  
Terrorism Act to India**

2497. SHRI RAMANAND YADAV: Will the Minister of EXTERNAL AFFAIRS be pleased to state;

(a) whether U.K. has promised to extend provisions of the U.K. Suppression of Terrorism Act to India; and

(b) if so what steps the Government of India have taken to enforce this Act in India ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K.R. NARYANAN): (a) Yes, Sir.

(b) The legal aspect are now under examination of Government.

**CBI inquiry against one Swami  
Sadachari**

2498. SHRI CHATURANAN MISHRA:  
SHRI SURAJ PRASAD:

Will the Minister of HOME AFFAIRS be pleased to refer to answer to Unstarred question 205 given in the Rajya Sabha on the 2nd May, 1985 and state :

(a) whether any enquiry has been made into the allegation made in the representation given on the 15th January, 1985 by the Uttara-khand Pragati sheel Yuva Manch on behalf of new Khanna Market Shopkeepers Association, New Delhi about one Swami Sadachari;

(b) if so, what are the details in this regard ;

(c) whether SHO, Defence Colony, has taken any action against Swami Sadachari on the basis of representation/complaints made;

(d) Whether it is a fact that for some time Swami Sadachari had